

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 104
CP No. 422/2016

IN THE MATTER OF:

Bank of Baroda

.... Applicant / petitioner

Vs

Metaphor Exports Pvt. Ltd.

.... Respondent

Under Section 433(e) and 434, 439, Liq.

Order delivered on 17.03.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : -

ORDER

None appeared, list the matter for hearing on 31.03.2021.

-sd-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

-sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

17.03.2021
Deepak